## Name of the corporate debtor: Printland Digital (India) Private Limited; Date of commencement of CIRP: 30th October, 2023; List of Creditors as on: 16th January, 2024

List of Operational creditors (Except Workmen and Employees)

Sl.	Name of creditor	Details of claim received		Details of claim admitted					Amount of	Amount of any	Amount of	Amount of claim	Remarks, if any	
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount	Amount covered	Whether	% voting	contingent claim	mutual dues,	claim not	under	
						covered	by guarantee	related	share in		that may be	admitted	verification	
						by		party?	COC		set-off			
						security								
						interest								
1	M/s Nirmal trading Co.	10-Nov-23	25719506.16	NIL	UNSECURED	NA	NIL	NO	NA	NA	NA	-	25719506.16	Under Verification
	M/s Ram Saran Dass & Co.	15-Dec-23	28404	28404			NIL	NO	NA	NA	NA		0	Claim admitted
2					UNSECURED	NA						_		provisionally
-														
,	Sumat Pershad & Sons	16-Jan-24	86244	86244	UNSECURED	NA	NIL	NO	NIA	NA	NA		0	Claim admitted
	Sumat Fershad & Sons	10-Jan-24	80244	80244	UNSECURED	NA	NIL		INA	NA	NA	-	U	provisionally
		Total	25834154.16	114648			NIL		NA				0	



## RAJEEV DHINGRA

IRP of Printland Digital (India) Private Limited

IBBI Reg. No.- IBBI/IPA-001/IP-P-01946/2019-2020/12970 Registered Address: BG - 5A / 48B; DDA Flats; Paschim Vihar, New Delhi-110063 Permanent Residence: C 237, 4th Floor, Mayfield Garden, Sector 50, Gurugram – 122018

Communication Address: Mavent Restructuring Services LLP, B-29, LGF, Lajpat Nagar-III, Delhi -110024

Email id: cirp.printland.digital@gmail.com; dhingra\_fca@yahoo.com

AFA Valid Upto: 09 March, 2024

16.01.2024